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BY ORDER
Director, Printing, Stationery & Publication, Odisha

NOTICE

It is for information to all concerned that the Partnership Firm M/S SHRI SAMBHUNATHA COAL TRANSPORT FIRM bearing Regd. No.1201800457/2018 having its Principal place of business At – Banabaspur Po/PS-Gopalprasad Dist-Angul Pin-759103 Odisha has been reconstituted with effect From 22/05/2026 Vide reconstitution deed dated 22/05/2026 as follows:

Continuing Partner:

- 1.Prakash Chandra Jyotish
- 2.Manoranjana Nayak
- 3.Kulamani Bariha
- 4.Laxmidhar Jyotish
- 5.Dhaneswar Sahoo

Incoming Partner:

- 1.Muni Gochhayat
- 2.Jalia Gochhayat
- 3.Budhu Gochhayat
- 4.Bijay Kumar Jyotish
- 5.Kshira Sahoo

Outgoing partner:

- 1.Chhabi Gochhayat
- 2.Kulamani Padhan
- 3.Bijaya Kumar Jyotish
- 4.Dinabandhu Bariha

5.Kapileswar Bariha

Prakash Chandra Jyotish

Managing Partner

M/S SHRI SAMBHUNATHA COAL TRANSPORT FIRM